

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 205 of 2019**

**IN THE MATTER OF:**

**Milind Patel**

**...Appellant**

**Vs**

**Union of India  
Through Ministry of Corporate Affairs & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Dileep Poolakkot and Muhammed Siddick,  
Advocates**

**For Respondents: Mr. Raunak Dhillon, Mr. George Varghese and Mr.  
Karan Khanna, Advocates for Respondent No. 1**

**ORDER**

**05.08.2019** It is stated that against same impugned order, there are other appeals to come up on 19.08.2019.

List the present appeal also as 'For Admission (Fresh Case)' on **19<sup>th</sup> August, 2019** along with Company Appeal(AT) No. 190 of 2019.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Gc*